

DIVISION BENCH  
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/643(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	DARJEELING CEREALS SUPPLY VS TODI TEA CO. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Counsel / Authorised Representative appeared physically / through video conference:**

Mr. Madhusudan Sarkar, Adv. : For Operational Creditor  
Mr. Mousamjit Sarkar, Adv. :  
Ms. Sonal Shah, Adv. : For Corporate Debtor  
Ms. Aritra Chakrabarty, Adv. :

**ORDER**

1. Ld. Counsel on both sides present.
2. This matter is **Reserved for Orders** on the question of limitation.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**